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Title: Secretary-General received messages from Rajya Sabha that Rajya Sabha passed the Legal Metrology Bill, 2009 and Rajya Sabha agreed without any amendment to the workmen's Compensation (Amendment) Bill, 2009, passed by Lok Sabha on the 25th November, 2009.

SECRETARY-GENERAL: Madam, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Legal Metrology Bill, 2009 which has been passed by the Rajya Sabha at its sitting held on the 1st December, 2009."
- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 1st December, 2009 agreed without any amendment to the Workmen's Compensation (Amendment) Bill, 2009 which was passed by the Lok Sabha at its sitting held on the 25th November, 2009."

2. Madam, I lay on the Table the Legal Metrology Bill, 2009, as passed by Rajya Sabha, on the 1st December, 2009.

* Laid on the Table.